## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## LOK SABHA UNSTARRED QUESTION NO. 3836 ANSWERED ON 9<sup>TH</sup> AUGUST, 2018

#### **UNIFIED VEHICLE TAX SYSTEM**

#### 3836. SHRI E.T. MOHAMMED BASHEER:

### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposed to have Unified Vehicle Tax System throughout the country;
- (b) if so, whether the Government has examined the losses which may arise in the State like Kerala; and
- (c) if so, the remedial steps proposed to be taken by the Government to compensate this loss?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA)

(a) to (c) Yes Madam, a meeting of the Group of Transport Ministers of the States was held on 19.04.2018 which has recommended Harmonisation of Motor Vehicle Taxes across different States. States have been requested to examine the proposal.

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